

## Annexure-2

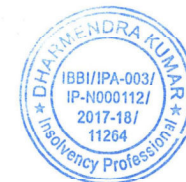
Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 1 as on : 09.03.2026

## List of unsecured financial creditors

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Hero Cycles Limited	16-02-2026	1,13,21,988	1,13,21,988	NIL	NIL	Yes	0.63%	NIL	NIL	-	NIL	NIL
2	Tata Capital Financial Services Limited	19-02-2026	2,15,62,070	2,15,62,070	NIL	NIL	NIL	1.21%	NIL	NIL	-	NIL	NIL
3	Hero Fincorp Limited	19-02-2026	20,10,73,685	-	NIL	NIL	NIL	0.00%	NIL	NIL	9,89,80,862	10,20,92,823	NIL
		<b>TOTAL</b>	<b>23,39,57,743</b>	<b>3,28,84,058</b>	-	-	-	<b>1.84%</b>	-	-	<b>9,89,80,862</b>	<b>10,20,92,823</b>	

**Note:**

- Hero Fincorp Limited (below observations are based on the supporting documents submitted by the claimant along with their claim form)  
For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 4,02,69,094/- as Overdue EMI (Principal) plus Interest, Late Payment Charges, and Cheque Bounce Charges. The total claim for the said Loan No. is Rs. 7,98,29,069/-. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 69,048/- towards Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- For Loan No. HCFDELCTL00000420832 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 78,101/- towards Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- For Loan No. HCFDELGEC00007056453 the Claimant has self-disclosed the "Principal Outstanding as Rs. 34,24,880/-". However, claimed Rs. 2,24,29,525/- i.e. towards Overdue EMI (Principal) Rs. 1,30,75,120/- Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.



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*Certified true copy*

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